

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 300 OF 2015 &**  
**IA NO. 631 OF 2016**

**Dated: 22<sup>nd</sup> April, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Talegaon Industrial Parks Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s): Mr. Parthiv J. Mehta  
Mr. Jitender Kr. Kranti  
Amahe Cama

Counsel for the Respondent(s): Mr. Arjun Agarwal for  
Mr. Sitesh Mukherjee for R-2

**ORDER**

Registry is directed to issue notice to the Respondent No.1 returnable on 23.05.2019 on the ground that Shri Nikhil Nayyar has been designated as Senior Advocate.

List the matter on **23.05.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**